

Securities Appellate Tribunal

IN THE COURT OF :Justice J. P. Devadhar, Presiding Officer/Mr. Jog Singh, Member - I/Dr. C.K.G. Nair, Member - II
Coram - Presiding Officer/Member - 1/Member 2

CIVIL CAUSE LIST OF DATE :17/11/2017 AT 10:30 A.M.

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>Admission</u>				
CORAM: Hon'ble shri J.S. J.P. Devadhar, P.O. And Hon'ble Mem Shri Jog Singh, Hon'ble Member Dr. C. K. G. Nair.				
1	SEBI Appeal And Misc. App. 288/2017	312/2017	Virender Kumar Vs. SEBI	Mr. Vaibhav Mahajan, Advocate
2	SEBI Appeal And Misc. App. No. 293/2017	317/2017	KII Ltd. Vs. SEBI	Mustafa Doctor, Sr. Adv.-i/b AZB and Partners Mr. Pesi Modi, Sr. Advocate- i/b K. Ashar and Co.
<u>Admission -IRDA</u>				
3	IRDA Appeal And Misc. App. No. 9/2017	10/2017	Manalur Sandilya Vs. IRDAI	Maneksha and Sethna Mr. Shrinivas Bhave, Advocate- i/b Bhave and Co.
<u>Part Heard-Admission Disposal - 1</u>				
4	SEBI Appeal	114/2015	Rajkumar C. Basantani Vs. SEBI	Nirman Sharma, Adv. i/b A.S. Khan and Associates Gaurav Joshi, Sr. Adv. i/b. K.Ashar and Co.
5	SEBI Appeal	115/2015	Rajkumar C. Basantani Vs. SEBI	Manish Bohra, Adv. i/b A.S. Khan and Associates Gaurav Joshi, Sr. Adv. i/b. K.Ashar and Co.
6	SEBI Appeal	121/2015	Aarti Basantani Vs. SEBI	Manish Bohra, Adv. i/b A.S. Khan and Associates Kumar Desai, Advocate i/b. K.Ashar and Co.
<u>Part Heard - Admission Disposal</u>				
7	SEBI Appeal	1/2017	Factorial Master Fund Vs. SEBI	Ravi Hegde, Adv I/b J Sagar Associates Gaurav Joshi, Sr. Adv. i/b ELP

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8	SEBI Appeal And Misc. App. No. 276/2015	406/2015	Alchemist Capital Ltd. and Ors. Vs. SEBI	Mr. Rajeev Nayyar, Sr. Adv. i/b Legal Options Mr. Fredun DeVitre, Sr. Adv. i/b K. Ashar and Co.
9	SEBI Appeal And Misc. App. No. 291/2015 And Misc. App. No. 66/2016	422/2015	R.P. Chhabra Vs. SEBI	Mr. Ishwar Nankani, Adv i/b Nankani and Associates Mr. Fredun DeVitre, Sr. Adv. i/b K. Ashar and Co.
10	SEBI Appeal And Misc. App. No. 292/2015	423/2015	Alchemist Holdings Ltd and Anr Vs. SEBI	Mr. Rajeev Nayyar, Sr. Adv. i/b Legal Options Mr. Fredun DeVitre, Sr. Adv. i/b K. Ashar and Co.
11	SEBI Appeal And Misc. App. No. 340/2015	431/2015	Colonel Krishna Kumar Singh Vs. SEBI and Anr.	Mr. T. Gujjar, Adv. i/b Meena Kshirsagar and Associates Mr. Mihir Mody, Advocate i/b K. Ashar and Co.
12	SEBI Appeal	444/2015	Mr. Kanwar Deep Singh Vs. SEBI	Prateek Seksaria i/b. Anurag Singh, Advocate Mr. Mihir Mody, Advocate i/b K. Ashar and Co.
13	SEBI Appeal	445/2015	Mr. Harijit Singh Vs. SEBI	Prateek Seksaria i/b. Anurag Singh, Advocate Mr. Mihir Mody, Advocate i/b K. Ashar and Co.

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14 SEBI Appeal	446/2015 ✓	Mr. B. M. Mahajan Vs. SEBI	Prateek Seksaria i/b.Anurag Singh, Advocate Mr. Mihir Mody, Advocate i/b K.Ashar and Co.
15 SEBI Appeal	465/2015 ✓	Mr. Sandeep Sethi Vs. SEBI	Prateek Seksaria i/b.Anurag Singh, Advocate Mr. Mihir Mody, Advocate i/b K.Ashar and Co.
16 SEBI Appeal	466/2015 ✓	Mr. Virendra Singh Vs. SEBI	Prateek Seksaria i/b.Anurag Singh, Advocate Mr. Mihir Mody, Advocate i/b K.Ashar and Co.
17 SEBI Appeal	203/2016 ✓ And Misc. App. No. 149/2016 And Misc. App. No. 83/2017 And Misc. App. No. 129/2017	Alchemist Infra Realty Ltd. Vs. SEBI	Mr. Rajeev Nayyar, Sr. Adv i/b Nankaniand Associates Mr. Mihir Mody, Adv i/b. K. Ashar and Co.
18 SEBI Appeal	151/2017 ✓ And Misc. App. No. 197/2017	Kanwal Prakash Singh Vs. SEBI	Gajender Pal Singh, On behalf of the Appellant Mr. Shantanu Mitra, Advocate- Desai and Diwanji
19 SEBI Appeal	152/2017 ✓ And Misc. App. No. 198/2017	Gajender Pal Singh Vs. SEBI	Gajender Pal Sing, Appellant in Person Mr. Shantanu Mitra, Advocate- Desai and Diwanji
20 SEBI Appeal	228/2017 ✓ And Misc. App. No. 235/2017	Alka India Limited Vs. SEBI	Ms. Mona L. Vora, Advocate RupeshG., Adv-i/b Legasis P artner-R.1 ManishC.-Khaita

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21	SEBI Appeal And Misc. App. No. 236/2017	229/2017	SLA Securities Limited Vs. Mr. S. Raman and Ors	Mr. P. Kumar, Advocate Mr. Shantanu Mitra, Advocate- Desai and Diwanji-R.1
22	SEBI Appeal And Misc. App. No. 237/2017	230/2017	Shree Nath Kapoor Vs. Mr. S. Raman and Ors.	Mr. P. Kumar, Advocate Mr. Shantanu Mitra, Advocate- Desai and Diwanji Res-1
<u>CORAM: Hon'ble Shri Jog Singh, Mem I and Hon'ble Sr. C. K. G. Nair, Mem II</u>				

Part Heard-Admission Disposal - 2

23	IRDA Appeal And Misc. App. No. 5/2017	4/2017	Sahara India Life Insurance Company Limited Vs. IRDAI and Ors.	Gaurav Joshi, Sr. Adv. i/b Markand Gandhi and Co. Somasekhar Sundaresan, Adv. i/b Suvan Law Advisors
24	IRDA Appeal	5/2017	Sahara India Life Insurance Company Limited Vs. IRDAI and Anr.	Gaurav Joshi, Sr. Adv. i/b Markand Gandhi and Co. Somasekhar Sundaresan, Adv. i/b Suvan Law Advisors
25	IRDA Appeal And Misc. App. No. 4/2017	6/2017	Sahara India Life Insurance Company Limited Vs. IRDAI and Anr.	Gaurav Joshi, Sr. Adv. i/b Markand Gandhi and Co. Somasekhar Sundaresan, Adv. i/b Suvan Law Advisors
26	IRDA Appeal And Misc. App. No. 6/2017	7/2017	Sahara India Financial Corporation Limited and Anr Vs. IRDAI and Ors.	Gaurav Joshi, Sr. Adv. i/b Dipesh U. Siroya, Adv.

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27	IRDA Appeal And Misc. App. No. 7/2017	8/2017	Sahara India Financial Corporation Limited and Anr Vs. IRDAI and Ors.	Gaurav Joshi, Sr. Adv. i/b Dipesh U.Siroya, Adv.
28	IRDA Appeal And Misc. App. 8/2017	9/2017	Sahara India Financial Corporation Limited and Anr Vs. IRDAI and Ors.	Gaurav Joshi, Sr. Adv. i/b Dipesh U.Siroya, Adv.


16/11/17